

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/87(KB)2023
IN
C.A.(CAA)/68(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	TRINETRA CO PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Jayesh Kumar Choradia, Advocate] for the Applicant
Ms. Ankita Dalmia, PCS

Mr. Channakeshava, JD from the office of RD(ER), Kolkata

ORDER

1. Ld. Counsel / AR for the parties present.
2. Ld. Counsel for the Petitioner states that since objections have been raised by the RBI, the same is required to be answered.
3. In view of such, list this matter for further consideration **on 23.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**